

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.554/96, O.A.562/96 and O.A.571/96

Wednesday, this the 3rd day of July, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

O.A.554/96

1. Ambily V,
Kiliyamparambil House,
Thondankulangara Ward,
Ayalukunnu.P.O.
Alappuzha.
2. Vigi Mole George,
Elanjikkal, Beach Ward,
Alappuzha.
3. Sumi Thomas,
Avilion, Sea View Ward,
Alappuzha.
4. Bindu Varma,
Vakkayil Koyikkal,
Kadapra, Mannar.P.O.
5. S Rajashree,
Krishna Bhavan,
Niranam.P.O.
Thiruvalla.
6. Kumari G Sobhana,
Krishna Vilasam,
Podiyadi.P.O. Thiruvalla.
7. Sasidharan KT,
Manimandiram, Market Road,
Mullappally West P.O.
8. PN Suresh Kumar,
Chaitram, Azhoor,
Pathanamthitta.
9. Anjala A.B.
Anchil House, Kalarkode,
Sanathansapuram.P.O.
Alappuzha.
10. S Bijumon,
Shanthalayam, Thekkivila.P.O.
Kollam. - Applicant

11. A.S.Asha,
Ashwathi Bhavan,
Chavara Bridge.P.O.
Kollam.
12. Deepti.S,
Geetha Bhavan,
Murunthal B(B),
Perinad.P.O. Pin:691 601.
13. K Latha,
Koyickelathu.N.E.
Thazava, Manapally North.
14. Kalpana Somasundaram,
Santhi Bhavan,
Kilikollur.
15. Rajesh N,
Rajesh Bhavan,
Veliyam West, Kollam.
16. Bindu Lakshmi V,
C.C.Plan, Alind,
Kundara.
17. Jeena R,
Jaya Vihar, Kadavoor,
Perinad.P.O.
Kollam-691 601.
18. Veena A.V.
Lekshmi Vihar, Puthuchira,
Umayanaloor Industrial Estate.P.O.
Kollam.
19. M Saleena,
Edayila Veedu,
Chavara, Kollam.
20. S Sheeja,
Chithirathundil, Mayanad.P.O.
Kollam.
21. S Balakrishna Pillai,
Perumpally Veedu, Puthan Chantha,
Panmana, Chavara, Kollam.
22. Shilanandhan.B,
St. Joseph Quarters,
Kovilthottam, Chavara.P.O.
23. K Sindhu, Sindhu Vihar,
Beach Road, Kollam.
24. Nanda Kumar.K.M.
Keralalayam, Chirakkara.P.O.
Kalluvathilkal.

- Applicants.

25. Bindu.M,
Poovangal Kizhakkethil,
Kurseppuzha.P.O., Kollam.
26. S Mini Kumari,
Ananda Bhavan,
TKM College, Kollam.
27. VN Jayakumar,
Priya's, Panayam.P.O.
Kollam.
28. Gopakumar B,
Omara Mandiram,
Kilikkolloor.P.O.
Kollam.
29. Anto G Manalil,
Manalil House,
Perupanachi.P.O.
30. Manju Devaraj,
Amamkunnath House,
Vadagara.P.O.
31. Jayaram G,
Achuthalayam, South Gate.P.O.
Vaikom.
32. Jyothi P Vasu,
Poyikkottusseril House,
Kavarukonam.P.O. Kottayam.
33. Deepa S Nair,
Deepa Nivas,
T.P.Puram.P.O., Vazhoor.
34. Saji PK,
Padipurakkal,
Parampuzha.P.O., Kottayam.
35. Sreerekha KP,
Shankara Mangalam,
Puzhavathu, Changanassery.
36. Prema N,
Urumbil House, Amla Bhavan Road,
Kadavanthra, Kochi.
37. Arun R Nath,
Reshmi Sadan, Mullakkal,
Alappuzha.

- Applicants

By Advocate Mr Sreeraj for Mr MR Rajendran Nair

Vs.

1. The Superintendent of Post Offices,
Thiruvalla Division, Thiruvalla. - Respondents

2. The Senior Superintendent of Post Offices, Kollam Division, Kollam.
3. The Senior Superintendent of Post Offices, Kottayam Division, Kottayam.
4. The Superintendent of Post Offices, Changanassery Division, Changanassery.
5. The Chief Post Master General, Kerala Circle, Trivandrum.
6. Union of India represented by Secretary to Government, Ministry of Communications, New Delhi.

- Respondents

By Advocate Mr Shafik for Mr TPM Ibrahim Khan, Senior Central Government Standing Counsel

O.A.562/96

1. Muralidharan.P.N.
Puthiaparambil House,
Pannoor.P.O.
Karimannoor.
2. Siju P.S.
Puthenpurayil House,
Kumaramangalam.P.O.
Thodupuzha.
3. Suresh M.S.
Muttathu House,
Korangatti.P.O.
Adimali.
4. Sathyaja.C.R.
Chemmandoor House,
Kudayathur.P.O.
Thodupuzha.
5. Usha Sathesh,
Alappattu House,
Pannoor.P.O.
Karimannoor.

- Applicants

By Advocate Mr PC Sebastian

Vs

1. The Superintendent of Post Offices, Idukki Division, Thodupuzha.P.O. - Respondents

2. The Post Master General,
Central Region, Kochi-682 016.
3. The Chief Post Master General,
Kerala Circle,
Thiruvananthapuram-695 033. - Respondents

By Advocate Mr Shafik for Mr TPM Ibrahim Khan, Senior
Central Government Standing Counsel

O.A.571/96

1. Raju.A.R.
Vellikotha House,
Manakad.P.O.
2. Rajesh Palamattam,
Thodupuzha East P.O.
Idukki District.
3. K Mariaparvathi,
Maruthi Bhavan,
Churakulamaattoram,
Vandiperiyar.P.O.
Idukki.
4. K Manoharan,
Nursery Division,
Pallivasal Estate P.O.
Devikulam Taluk, Idukki.
5. Bijumol.T.K.
Thekkeparambil,
Nayarupara.P.O., Idukki.
6. Leena V,
Parasseril House,
Balagram.P.O., Third Camp,
Idukki.
7. S Mahalekshmi,
Rope Way Station,
Tata Tea Ltd, Munnar.
8. Latha K.N.
Kudukkayam House,
(Hotel Hill Top), Munnar.
9. Priya E.R.
Edasseril House,
Udumbannoor.P.O., Thodupuzha,
Idukki.
10. Sony Joseph,
Puthenpurackal House,
Kanchiyar.P.O. Idukki. - Applicants

By Advocate Mr K Balakrishnan

Vs

1. The Superintendent of Post Offices, Idukki Division, P.O.Thodupuzha.
2. Chief Post Master General, Thiruvananthapuram.
3. Union of India represented by Secretary to Government, Department of Posts, Ministry of Communications, New Delhi.

- Respondents

By Advocate Mr TR Ramachandran Nair, Additional Central Government Standing Counsel

The applications having been heard on 3.7.96 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants selected for appointment as Postal Assistants, are aggrieved by the postponement of the pre-appointment training for those appointed as Postal Assistants.

2. Examinations for selection as Postal Assistants were held in different Divisions, for candidates registered with Employment Exchanges in those Divisions. Applicant in O.A.500/96 approached us complaining about restricting the examination to those registered within a Division. We have disposed of that application. The interim order therein, created some confusion in the minds of the authorities and that led to postponement of the training. Learned counsel

for applicants in O.A.554/96 argued with considerable vehemence, that postponement of training would adversely affect the service prospects of his clients. According to him, delay would lead to loss of seniority, as those trained earlier would get appointments earlier. Learned counsel for respondents assures us, that by reason of delay in training, seniority will not be adversely affected. Appointments will be made against the vacancies in each Divisions. Perhaps one way of preventing loss of seniority is by granting seniority with reference to the date of occurrence of the vacancy to which a candidate is appointed, irrespective of the date of completion of training. Ordinarily, after training candidates are appointed to ascertained vacancies. Even if appointment is delayed, due to delay in training, if appointment is dated back to the arising of the vacancy, delay in training will not affect seniority vis-a-vis those in the same batch trained earlier and appointed in other Divisions. Department will ensure that delay in holding the training will not act to the detriment of appointees.

3. Applications are disposed of as aforesaid. No costs.

Dated, the 3rd day of July, 1996.

PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/3796

CERTIFIED TRUE COPY

Deputy Registrar

- Serial number of the 'application'*
- Name of the applicant*
- Date of presentation of application for copy*
- Number of copy*
- Copying fee charged - urgent or ordinary*
- Date of preparation of copy*
- Date of delivery of the copy to the applicant*

"Certified that this is a true and accurate copy of the document/ order as in the case file (OA/RA/ TA/CP/MA/PT No 199 and that all the matters appearing therein have been legibly and faithfully copied with no modification"